

**SHRI K. BRAHMANANDA REDDY:**  
I will not take a long time

अध्यक्ष महोदय : अब कल फिर शुरू कर लेगे इस को ।

**SHRI K. BRAHMANANDA REDDY:**  
If you want me to reply now, I will do it. Otherwise, it can be done tomorrow

अध्यक्ष महोदय : या। प्रमा। वै. ह।  
का. रज. है व सुवह दे दाजिग। का  
हमा तरह व्यवस्था. अ. आर. वि. शु. च.  
कर नगे ।

#### PAPERS LAID ON THE TABLE

**MR SPEAKER** We will take up the Calling Attention in the afternoon. Now Papers to be laid on the Table

#### NOTIFICATION UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

THE MINISTER OF STATE IN  
THE MINISTRY OF INDUSTRY AND  
CIVIL SUPPLIES (SHRI B. P.  
MAURYA) On behalf of Shri T. A.  
Patil beg to lay on the Table  
a copy of the Registration  
and Licensing of Industrial Under-  
takings (Fifth Amendment) Rules,  
1974 (Hindi and English versions)  
published in Notification No. G.S.R.  
392(E) in Gazette of India dated the  
17th September, 1974 under sub-  
section (4) of section 30 of the  
Industries (Development and Regu-  
lation) Act, 1951 [Placed in Library  
See No. LT-8506/74]

#### UNION PUBLIC SERVICE COMMISSIONED (EXEMPTION FROM CONSULTATION) AMENDMENT REGULATIONS, 1974 AND NOTIFICATIONS UNDER ALL INDIA SER- VICES ACT

THE DEPUTY MINISTER OF  
HOME AFFAIRS (SHRI F. H. MOH-  
SIN) On behalf of Shri Om Mehta  
I beg to lay on the Table—

(1) A copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1974 (Hindi and English versions) published in Notification No. G.S.R. 465(E) in Gazette of India dated the 14th November, 1974, under clause (5) of article 320 of the Constitution together with an explanatory memorandum [Placed in Library See No. LT-8506/74]

(2) A copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951—

- (i) The Indian Administrative Service (Fixation of Cadre Strength) Eleventh Amendment Regulations, 1974, published in Notification No. G.S.R. 890 in Gazette of India dated the 24th August 1974
- (ii) The Indian Administrative Service (Fixation of Cadre Strength) Thirteen Amendment Regulations 1974, published in Notification No. G.S.R. 373(E) in Gazette of India dated the 24th August, 1974
- (iii) The Indian Administrative Service (Pay) Eleventh Amendment Rules 1974 published in Notification No. G.S.R. 374(E) in Gazette of India dated the 26th August 1974
- (iv) The Indian Administrative Service (Fixation of Cadre Strength) Twelfth Amendment Regulations, 1974 published in Notification No. G.S.R. 375(E) in Gazette of India dated the 26th August 1974
- (v) The Indian Administrative Service (Pay) Tenth Amendment Rules, 1974, published in Notification No. G.S.R. 376(E) in Gazette of India dated the 26th August, 1974
- (vi) The Indian Administrative Service (Fixation of Cadre